

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 11.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 54/14	TP 65/16 (RA 1/16)	Hearing	397/ 398	C. Vallinarayan Vs C. Krishnaiah Chetty & Sons.P. Ltd. & 9 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	<i>Jyothi</i> <i>J. Sagar Associate</i> 9663309318	<i>Review</i> <i>- Applicant</i>	<i>Jyothi</i>
2.	<i>Avinash B</i> 9986054550	<i>R1 &amp; R10</i>	<i>AB</i>
3.	<i>Pradeep Suresh</i>	<i>R 2 - 7</i>	<i>Suresh</i>
4.	<i>SURABHI. B. 2</i> 9901911636	<i>R9</i>	<i>Surabhi</i>

Counsel for petitioner in RA 01/16 is present. He reported that written submissions have been filed in the Registry. Counsel for R-1 and 10 requested time to file written statement. Counsel for R-2-7 reported that written submissions <sup>were</sup> already filed.

Counsel for petitioner in RA 01/16 is directed to serve copy of the <sup>written submissions</sup> application on R-1,4 and 5.

R.A. 01/16 is therefore, listed for orders on 04.09.2017.

*[Signature]*  
MEMBER (J)

*[Signature]*  
MEMBER (T)